

**IN THE INCOME TAX APPELLATE TRIBUNAL, RANCHI
'E-COURT' AT KOLKATA**

Before Shri Sanjay Garg, Judicial Member

I.T.A. No.69/Ran/2018
Assessment Year: 2014-15

Kanke General Hospital and Research Centre Pvt. Ltd.....Appellant
Sri Vinay Kumar Jalan,
M/s. O.P. Jalan and Associates
Consultants LLP, 48, Cart Sarai Road,
Upper Bazaar, Ranchi,
Jharkhand-834001.
[PAN: AADCK6341E]

vs.

DCIT, Circle-2, Ranchi.....Respondent

Appearances by:

None appeared on behalf of the appellant.

Smt. Chinmaya Aurangabadkar, JCIT, DR, appeared on behalf of the Respondent.

Date of concluding the hearing :March 25, 2021

Date of pronouncing the order : April 30, 2021

ORDER

The present appeal has been preferred by the assessee against the order dated 26.02.2018 of the Commissioner of Income Tax (Appeals), Ranchi[hereinafter as 'CIT(A)'].

2. An application has been received on behalf of the assessee stating that the assessee has availed "Vivad Se Viswas2020" scheme. Therefore, the assessee may be allowed to withdraw the present appeal.

3. In view of the above submissions, the appeal of the assessee is dismissed as withdrawn.

Order is pronounced in the open court on 30.04.2021.

Sd/-

[Sanjay Garg]
Judicial Member

Dated: 30.04.2021.

RS

Copy of the order forwarded to:

1. The Appellant-
2. The Respondent-
3. The CIT concerned-
4. The CIT(A) -
5. The DR -
6. Guard File

BY ORDER

Sr. P.S., ITAT, Kolkata